

Government of Jammu and Kashmir
Labour and Employment Department
Civil Secretariat, Jammu/ Srinagar.

Notification

Jammu, the 27th June, 2022

SO. 315 In exercise of the powers conferred by clause (b) of sub-section (1) of section 5 of the Minimum Wages Act, 1948 (Act no. XI of 1948), the Government of Jammu and Kashmir hereby proposes to revise the minimum rates of wages, in respect of the scheduled employments as notified from time to time, as per details given in Annexure to this notification.

The proposed revision is hereby notified for information of the persons likely to be affected thereby and if any person has any objection/ suggestion to the proposal, the same should be submitted to the Government in the Labour and Employment Department within two months from the date of issuance of this notification, after which the proposed revision shall be taken into consideration by the Government.

The suggestions/ objections should be addressed to the Commissioner/Secretary to the Government, Labour & Employment Department and sent by post or to the email secylejk@gmail.com.

By order of the Government of Jammu and Kashmir.

Sd/-

(Sarita Chauhan) IAS

Commissioner/ Secretary to the Government

Dated 27-06-2022


No. LE-Genl/56/2021-12-L&E

Copy to the:-

1. Secretary to Government of India, Ministry of Labour and Employment, New Delhi.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. All Administrative Secretaries.
4. Joint Secretary, MHA (J&K), Government of India, New Delhi.
5. Divisional Commissioner, Kashmir/Jammu.
6. All Heads of Departments.
7. Director Information, J&K, Jammu/ Srinagar with the request to publish the notification in leading newspapers- one each from Jammu/ Kashmir.
8. All Deputy Commissioners.
9. General Manager Government Press Jammu for publication of the notification in the next issue of government gazette.
10. PPS to Chief Secretary, J&K for information of the CS.
11. PS/ Spl. Asstt. to Advisor (B).
12. I/c website Labour and Employment Department.



(Jyoti Raina)

 Under Secretary to Government

Annexure

S.No	Name of the Industry/ Employment	Category	Revised wages per day (in Rs.)
1	Construction Industry	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
2	Forest Industry	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
3	Hair Cutting and Saloons	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
4	Agriculture Industry	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
5	Rice/ Floor/ Dal Mills Industry	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
6	Hotel/ Restaurant/ Tea Stall & Commerce	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
7	Woolen Carpet making or shawl weaving	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
8	Oil Mills (including Kohloos).	Unskilled Semi-Skilled. Skilled Highly Skilled Administrative/Ministerial	302 385 469 536 436
9	Tanneries, Leather Manufacturing	Unskilled Semi-Skilled. Skilled	302 385 469

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		Highly Skilled	536
		Administrative/Ministerial	436
10	Embroidery including Chain stitch.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
11	Wood Carving.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
12	Light Engineering Work	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
13	Workshops	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
14	Steel Metal Rolling Mills	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
15	Silicate, Chemical Works	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
16	Brick Kiln Industry	Unskilled	302
		Semi-Skilled	302
		Nikasi wala (per 1000 bricks).	385
		Pathera wala (Moulder)	385
		(per 1000 bricks)	570
		Pathera wala (Moulder)	600
		(per 1000 tiles)	600
		Bharai wala (Loading of bricks into kiln) (per 1000 bricks)	240 (up to distance of 400 meters and Rs 25 per 1000 bricks every additional 100 meters. Or part thereof. The rates will be applicable to donkey khachar horse mule loader only.
17	Manufacturing of Food Products	Unskilled	302

		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
18	Manufacturing of Metal, Steel Utensils.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
19	Rosin & Turpentine Products	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
20	Manufacturing of Soap & Detergent.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
21	Manufacturing of Arms and Ammunition.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
22	Manufacturing of Sports Goods.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
23	Manufacturing & Tailoring of Garments.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
24	Manufacturing of Drinks & Breweries.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
25	Ice Factory & Cold Storage.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
26	Manufacturing of Medicine/ Hospital Equipment.	Unskilled	302
		Semi-Skilled.	385

		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
27	Local Authority, Municipalities and Municipal Committees.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
28	Private Brick & Tile Making.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
29	Employment in any Tobacco (including bidi making manufacturing.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
30	Employment in any lac manufacturing.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
31	Employment in any Mica Work.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
32.	Cement Industry.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
33	Plastic Industry.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
34	Stone Breaking or stone Crushing	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
35	Motor Transport.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469

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		Highly Skilled	536
		Administrative/Ministerial	436
36	Shops and Establishments	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
37	Private Transport Industry.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
38	Auto body Fabrication.	Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
39	Manufacturing of Wood Products.	Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436
		Unskilled	302
		Semi-Skilled.	385
		Skilled	469
		Highly Skilled	536
		Administrative/Ministerial	436

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Under Secretary to Government